

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:12
ANSWERED ON:22.11.2012
UTILISATION CERTIFICATES UNDER MGNREGS
Joshi Shri Mahesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the States/Union Territories including Rajasthan which have submitted Utilisation Certificates in respect of the funds granted under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year, State/UT-wise;
- (b) the criteria for releasing funds to the States under MGNREGS which have not submitted the said certificates in respect of the earlier releases; and
- (c) the steps taken by the Government to persuade the States for submission of the said certificates under MGNREGS?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (c): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 12 for answer on 22.11.2012.

(a): Utilisation Certificates (UCs) have been received from all States/Union Territories in respect of funds released to them under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) upto the financial year 2010-11. All States/UTs except 12 States/Union Territories, viz., Assam, Goa, Jammu and Kashmir, Jharkhand, Meghalaya, Mizoram, Odisha, Sikkim, Uttarakhand, Uttar Pradesh, Andaman and Nicobar Island, Dadra and Nagar Haveli have submitted Utilization Certificates for funds released under MGNREGA during financial year 2011-12 (upto 31.3.2012). Further funds to these States/UTs will be released only after receipt of UCs for funds released upto 31.3.2012.

(b)&(c): One of the preconditions for release of funds towards 2nd instalment is submission of UCs for funds released in the past. In case of non-completion of prescribed formalities including non-submission of UCs, Central funds are released on ad-hoc basis to meet emergent needs and temporary shortage of funds. The regular release of funds is restored on completion of all prescribed formalities under MGNREGA. Further, States/UTs/Districts are requested from time to time (through letters and review meetings between officials of Central and State Governments) to furnish UCs and other information to make regular releases of Central fund under MGNREGA.